

**REPORT FILED BY THE PRINCIPAL CHIEF CONSERVATOR OF FORESTS AND HEAD OF FOREST FORCE, ANDHRA PRADESH IN O.A.No.195 OF 2020- ORDER DATED 25.05.2022.**

It is submitted that Sri Putta Sudhakar Yadav, Ex-chairman, TTD Board, Proddatur of Kadapa district filed an O.A.No.195/2020, dt:12.10.2020 before the Hon'ble NGT(SZ), Chennai regarding illegal encroachment of Reserve Forest area in survey nos.506-B and 507 (Reserve Forest), situated in Nandyalampet Village, S.Mydukur Mandal of YSR District.

Further, it is submitted that, the Hon'ble National Green Tribunal (SZ), Chennai in their order dated:25.05.2022 have issued orders with directions to the official respondents to file an independent report for consideration and posted the case for hearing on 06.07.2022. The para nos.2,3, & 6 of the order pertaining to A.P.Forest Department are reproduced below:

**Para 2: When the matter came up for hearing, there is a doubt that arose as to whether the particular area in dispute is abutting the reserve forest / tiger reserve and what is the distance between the disputed land and the reserve forest / tiger reserve.**

**Para 3: When this was pointed out, the learned counsel appearing for the State Department submitted that they will file a sketch of the area showing the distance between the Reserve Forest / Tiger Reserve and the land in dispute.**

In this regard, it is respectfully submitted that, as per the report of the Conservator of Forests, Kurnool, the distance from Lankamalla Reserve Forest / Tiger Corridor to the disputed land is 300 mt. The Lankamalla Reserve Forest was notified u/s 16 of Madras Forest Act 1882 vide Notification No.13 Board of Revenue (Land Revenue) Department, Dt:14.01.1893 with an area of 9712.71 Ha. Subsequently, this reserve forest was declared as Sri Lankamalleswara Wildlife Sanctuary under Section 18 of Wildlife (Protection) Act, 1972 vide G.O.Ms.No.285 EFS&T for (III) Department, Dt:15.10.1988 comprising of entire Lankammalla and Lankamalla Extension Reserve Forests. Final notification was issued Under Sec 26-A of the Wildlife (Protection) Act, 1972 vide G.O.Ms.No.97,

(Contd..2)

Dt:17.07.1998.The Lankamalleswara Wild Life Sanctuary was included in the tiger corridor connected from Nagarjunasagar Tiger Reserve (NSTR),Srisalam to Sri Venkateswara National Park (SVNP), Tirupati.

Further, it is submitted that the disputed land is abutting the Machupalli Forest Block which is notified U/s 4 of APFA,1967 vide G.O.Ms.No 410, Food and Agriculture (Forest-III),Dt.10-03-1970 .

A sketch of the area showing the distance between the Reserve Forest / Tiger Reserve and the land in dispute along with the report of the Conservator of Forests,Kurnool is submitted herewith.

**Para 6: The Forest Department is also directed to file an independent report as to whether any proposal has come from the State Government in this regard and if so, what is the present status.**

It is submitted that, no proposal has been received as on date from the Revenue Department for diversion of land which was recorded as "forest" in the said Sy.No.506-B (38.94 acres) and Sy.No.507 (267.80 acres) of Nandyalampeta Village of Mydukur mandal for non-forestry purpose.

This is submitted for kind information.

Dated at Guntur on this  
the 05<sup>th</sup> day of July 2022.



05.07.22/2

**Principal Chief Conservator of Forests  
& Head of Forest Force**

**Principal Chief Conservator of Forests &  
Head of Forest Force,  
Andhra Pradesh, Guntur**

**GOVERNMENT OF ANDHRA PRADESH  
FOREST DEPARTMENT**

From  
Sri P.Ramakrishna, IFS,  
Conservator of Forests,  
Kurnool Circle, Kurnool

To  
The Prl. Chief Conservator of Forests  
(Head of Forest Force)  
Guntur, Andhra Pradesh.

**Rc.No.3029/2020/M6, Dated:04.07.2022.**

Sir,

Sub: APFD – NGT cases – Original Application No.195/2020 (SZ) filed by Sri Putta Sudhakar Yadav, Ex-Chairman, TTD Board, Proddatur of Kadapa District before the Honble NGT (SZ), Chennai – Further report submission of – Reg.

Ref: 1. PCCF, AP, Rc.No.EFS02-22021/3/2020-WLR-2, dt:27.06.2022  
2. This office Rc.No.3029/2020/M6, dt:29.06.2022  
3. DFO, Proddatur (WL) Rc.No.406/1998/P8, dt:02.07.2022.

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With reference to the letter 1<sup>st</sup> cited, it is submitted that the Divisional Forest Officer, Proddatur (WL) vide reference 3<sup>rd</sup> cited has submitted the replies for the following points as called for in the reference 1<sup>st</sup> cited:

1.	Legal status of the Lankamalla Reserve Forest / Tiger corridor	<p>The Divisional Forest Officer, Proddatur (WL) has submitted that the Lankamalla Reserve Forest was notified u/s 16 of Madras Forest Act 1882 vide notification No.13 Board of Revenue (Land Revenue) Department, dt:14.01.1983 with an area of 9712.71 Ha. Subsequently this reserve forest was declared as Sri Lankamalleswara Wildlife Sanctuary under Section 18 of Wildlife (Protection) Act 1972 vide G.O.Ms.No.285, EFS&amp;T For-III, Dept., dt:15.10.1988 comprising of entirely Lankamalla and Lankamalla Extension Reserve Forests. Final notification was issued under Sec-26-A of the Wildlife (Protection) Act, 1972 vide G.O.Ms.No.97, dt:17.07.1998.</p> <p>Further, it is submitted that Sri Lankamalleswara Willdife Sanctuary was included in the Tiger corridor connected from Nagarjuna Sagar Tiger Reserve (NSTR), Srisailam to Sri Venkateswara National Park (SVNP), Tirupathi.</p>
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2.	Distance of disputed land from Lankamalla Reserve Forest / Tiger corridor	The Divisional Forest Officer, Proddatur (WL) has submitted that the distance from Lankamalla Reserve Forest / Tiger corridor to the disputed land is 300 Mts and submitted the map showing the distance from Lankamalla Reserve Forest / Tiger corridor to the disputed land.
3.	Legal status of Machupalli Forest Block	The Divisional Forest Officer, Proddatur (WL) has submitted that the Machupalli forest Block was notified under Section 4 of A. P Forest Act 1967 vide G.O.Ms.No.410, Food and Agriculture (Forest-III), dt:10.03.1970 with an area of 1085 acres or 439.24 Ha and published in Kadapa District gazette dt:27.02.1971 and pending notification under section 15 of A.P Forest Act 1967 due to court cases in the Honble High Court of A.P.

Hence, the report of the Divisional Forest Officer, Proddatur (WL) along with enclosures is submitted herewith.

This is submitted for favour of kind information and necessary action.

Encl: As above.

Yours faithfully,  
**Sd/-P.Ramakrishna**  
 Conservator of Forests,  
 Kurnool Circle, Kurnool.

//T.C.B.O//

*Sw. M. S. Ramakrishna*  
 Manager  
*(Signature)*

O.A. No. 195/2020 - Report submitted  
(Office copy)

WLR section ap  
@gmail.com

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Government of Andhra Pradesh

Forest Department

C. AKNL

From

Sri M. Nagarjuna Reddy, SFS  
Divisional Forest Officer,  
Proddatur (WL) Division

To

The Conservator of Forests,  
Kurnool Circle,  
Kurnool.

**Rc. No. 406 / 1998 - P8, Dated : 2-07-2022**

Sir,

Sub :- APFD - NGT Case - O.A. No. 195/ 2020 filed by Sri Putta Sudhakar Yadav, Ex-Chairman, TTD Board, R/o Mydukur, YSR District before the Hon'ble National Green Tribunal Southern Zone, Chennai regarding encroachments to an extent of acres 304.00 in Sy. No. 506-B & 507 situated at Nandyalampet Village, S.Mydukur Mandal, YSR Kadapa District - Report submission - Regarding.

Ref :- Prl. CCF & HoFF, AP, Guntur Rc. No. EFS02 -22021 / 3 / 2020  
- WLR-2, Dt. 27-06-2022

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In obedience to the reference cited, I submit herewith the detailed information on the points called for by the Prl. Chief Conservator of Forests & Head of Forest Force, AP, Guntur is furnished below.

**1) Legal status of the Lankamalla Reserve Forest / Tiger Corridor.**

It is submitted that, the Lankamalla Reserve Forest was notified u/s 16 of Madras Forest Act 1882 vide notification No. 13 Board of Revenue (Land Revenue) Department, Dt. 14-01-1893 with an area of 9712.71 Ha. Subsequently this reserve forest was declared as Sri Lankamalleswara Wildlife Sanctuary under Section 18 of Wildlife (Protection) Act 1972 vide G.O. Ms. No. 285 EFES & T For (III) Department, Dated : 15/10/1988 comprising of entirely Lankamalla and Lankamalla Extension Reserve Forests. Final notification was issued Under Sec 26-A of The Wildlife (Protection) Act, 1972 vide G.O. Ms. No. 97, Dated: 17/07/1998.

Further it is submitted that, Sri Lankamalleswara Wildlife Sanctuary was included in the Tiger Corridor connected from Nagarjuna Sagar Tiger Reserve (NSTR), Srisailam to Sri Venkateswara National Park (SVNP), Tirupathi.

**2) Distance of disputed land from Lankamalleswara Reserve Forest / Tiger Corridor.**

It is submitted that, the distance from Lankamalla Reserve Forest / Tiger Corridor to the disputed land is 300 Mts. The map showing the distance from Lankamalla Reserve Forest / Tiger Corridor to the disputed land is submitted for favour of perusal.

**3) Legal Status of Machupalli Forest Block.**

It is submitted that, Machupalli forest block was notified under section 4 of AP Forest Act 1967 vide G. O. Ms. No. 410, Food and Agriculture (Forest-III), Dt. 10-03-1970 with an area of 1085 acres or 439.24 Ha and published in Kadapa District gazette Dt. 27-02-1971 and pending notification under section 15 of AP Forest Act 1967 due to court cases in the Hon'ble High Court of AP.

This is submitted for favour of information and necessary action.

Yours faithfully,

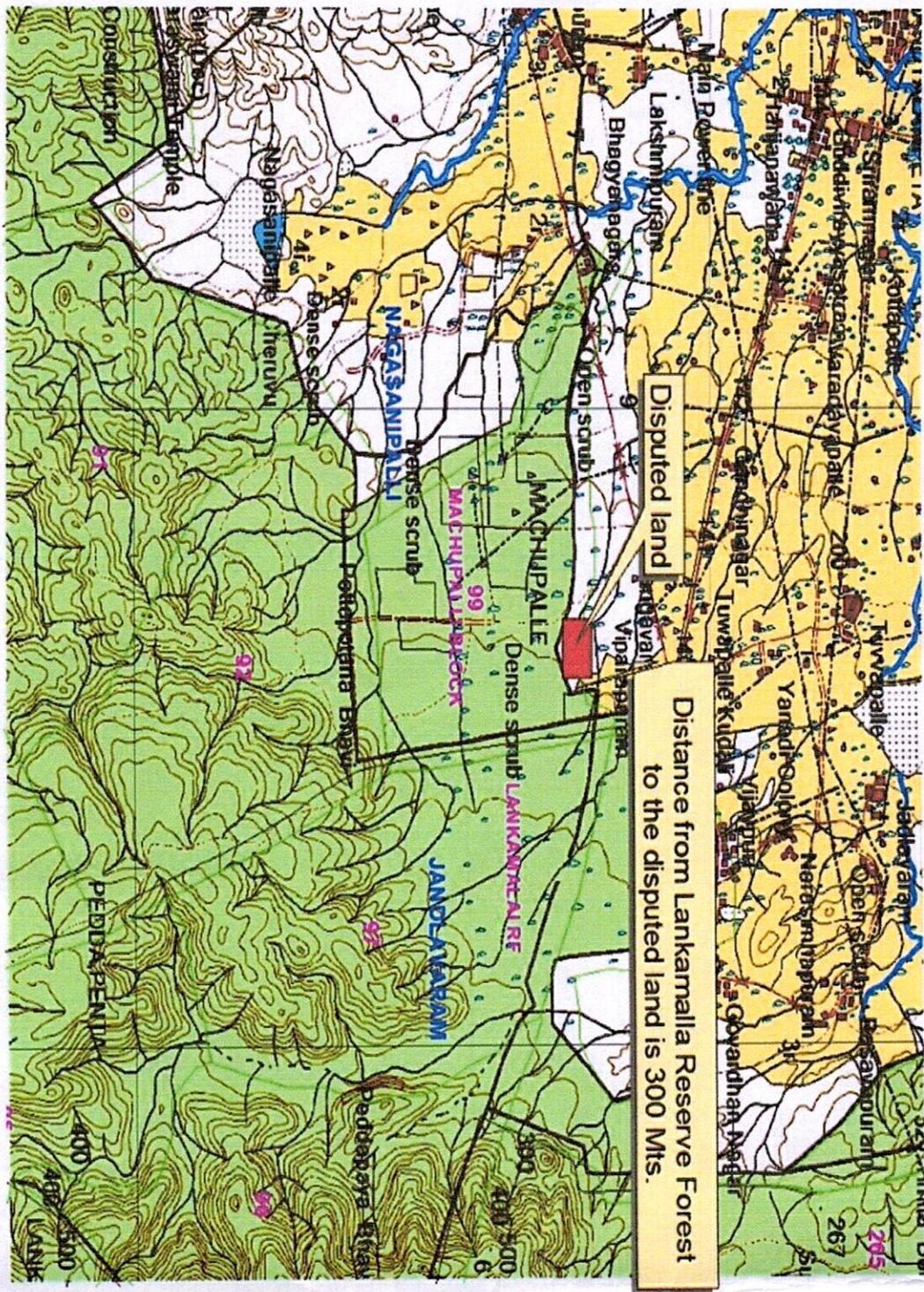
**Encl. :-** As above

  
2-7-2022  
Divisional Forest Officer  
Proddatur (WL) Division.



Map showing the distance from Reserve Forest / Tiger Corridor to the disputed land as alleged in OA No. 195 of 2020 by Sri Putta Sudhakar Yadav, Ex-chairman, TTD in Nandyalampet Village, Mydukur Mandal, YSR District. AP

1:50000



Disputed land

Distance from Lankamalla Reserve Forest to the disputed land is 300 Mts.

Distance from Lankamalla Reserve Forest / Tiger Corridor to the disputed land is 300 Mts. But adjacent to the Machupalli Block, which is to be notified as Reserve Forest.

Divisional Forest Officer  
Proddatur (WL) Division

*Prasad*

RF Boundary  
Beat Boundary

*Prasad*  
FOREST RANGE OFFICER  
PRODDATUR.

of

**Notification of Lankamala RF under Section 16 of**  
**Madras Forest Act 1882**

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 Board of Revenue (Land Revenue) 14<sup>th</sup> January 1893, Forest No. 13  
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**PROCEEDINGS OF THE BOARD OF REVENUE (LAND REVENUE)**

Read :- the following Government order, dated 6<sup>th</sup> December 1892, Nos. 1214, 1214A, Revenue

Read :- Proceedings of the Board of Revenue (Land Revenue) dated 1<sup>st</sup> November 1892, Forest No. 607.

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**ABSTRACT** :- Submitting to Government, for approval and publication, a draft notification under section 16 of Act V of 1882 for constituting the Lankamalai Block in the Cuddapah District as a reserved forest, and another under section 4 for constitution of its extension as a proposed reserved forest.

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**ORDER :- Dated 6<sup>th</sup> December 1892, No. 1214 Revenue, Forest No. 297**

The draft final notification of the Lankamalai block and the initial notification under section 4 for the constitution of its are approved and will be published in the Fort. St. George and Cuddapah District Gazette, the 30<sup>th</sup> March 1893 being entered as the date from which the reservation of the forest block shall take effect.

(True extract)

(Signed) C. A. GALTON  
 Secretary to Government.

To

The Commissioner of land Revenue, with a map  
 The Superintendent, Government Forests, with notifications.

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No. 1214-A.

Copy to Government of India, Revenue and Agricultural Department

(Signed) C. A. GALTON  
 Secretary to Government.

**ATTESTED**

  
 Divisional Forest Officer,  
 Proddatur (WL) Division

**NOTIFICATION**

His Excellency the Governor in Council is pleased to notify, under the provisions of section 4 of the Madras Forest Act (V of 1882) that, it is proposed to constitute the areas, the boundaries of which are described in the schedule given below, reserved forest under the Act.

**SCHEDULE**

<b>Name of the District</b>	<b>Name of the Taluk</b>	<b>Name of the Villages</b>	<b>Number and name of the Block</b>	<b>Boundaries</b>
Cuddapah	Proddatur Badvel Sidhout and Cuddapah	Nandilampet, Regulakunta, Konarajupalli, Gopalapuram, Agraharam, Vanampalli, Verapalli, Tippanapalli, Venkatasettipalli, Razupalem, Yerrapalle, Tummalagondi, Gopalapuram, Venkatapuram Agraharam, Kondur, Atlur, Varikunta. Maddur, Tudur, Upputur, Chenduvayye, Velugupalli, Jangalapalli, Siddavattam, Rajampet, Vonthitadepalli, Joti, Ponnaivol, Kanuperti, Devalatpuram agraharam, Biyanapalli, Chamullapalli, Pattur, Pullur and Nagasanipalli and <b>Machupalli</b>	Lankamalai	

**North** :- Starting from the junction of the roads from Proddatur and Cuddapah to Badvel, the South margin of the Proddatur – Badvel road to the north-west corner of survey No. 536 of Regulakunta.

**East** :- Then a straight line to the most western point of survey No. 361 of Verapalli; then the west boundary of Khandam 6 of Verapalli, to its southern point; then to the south-west angel of survey No. 250 of Tippanapalli; then south to the junction of the path from varikunta to Gopalaswami temple, a stream and the north west corner of Khandam 1 of Varikunta and then to the South-west corner of survey No. 602 of Upputur; then to the south west corner of survey No. 236 of Chenduvoyya; then to the north – west corner of survey No. 63, and then a straight line south passing through the most western point of survey No. 60 to the left bank of the Pennar river.

**South** :- Then along the bank of the river and the north boundary of khandam 1 of Jangalapalli as for as the Badvel road, then a straight line to north-west corner of khandam 1 of Rajampet; thence to the north-east corner survey no.

22 of Joti, and thence to the north-east corner No. 16 of Ponnaval; then the north boundaries of khandams 1,2,4,5 to the bank of the Pennar river; then the bank of the above river, the east, north and west boundaries of khandam 8 of Gurrampadu; then again the river bank.

**West** :- Then the east boundary of khandam 9 of Gurrampadu to its north-west corner then a straight line to the east margin of the kunta of survey No. 470 of Kanuparti, and then to the north-west corner of survey No. 489 of Kanurpati; then the northern boundaries of khandams 6,4,3 of Kanuparti to the north-west corner of the latter; then a straight line to the north-west corner of survey No. 94 of Biyanapalli and then to the south-west corner survey No. 479 of Chemullapalle; then the east boundary of khandam 12 of Chemullapalle to its north east corner; then the southern boundary of khandam 27 of Kottur to its eastern extremity; then a straight line to the north-east corner of survey No. 723 of Pattur and then to the south-east corner of khandam 12 of the same village; then east and north boundaries of its khandam (Survey No. 758 being including in the reserve) to its most northern point; then a straight line northern most point of survey No. 767; then the north boundary of the khandams 13 and 14 of Pattur to the northern most corner of survey No. 569; then a straight line to the south-east corner of No. 564 of Pullur then a straight line passing through the khandam stone on the east boundary of survey No. 499 to the south edge of the path from Pattur to Kottapalli, hamlet of Nagasanipalli; then the south margin of this path till across the west boundary of khandam 6 of Nagasanipalli village; then the west, south and east boundaries of this khandam, the south-east extremities of survey No. 302 and 300 being included in the reserve then the east boundary of khandam 5 and south-east boundary of khandam 4 to its south east corner; then a straight line due east for one mile and then a straight line due north to the starting point of the north boundary

**Note** :- This area includes the already settled Lankamalai Reserve.

2. His Excellency the Governor in Council for the pleased under clause (e) of said section 4 to appoint Mr. W. C. Murrari to be the Forest Settlement Officer who shall inquire into and determine the existence, nature and extent of any rights claimed by alleged to exist in favour of, any person in or over land comprised within such limits, or to any forest produce of such land, and to deal with the same as provided in Chapter-II of the said Act: and the District Forest Officer, Cuddapah, for the time being, to attend on behalf of Government during the inquiry.

3. His Excellency the Governor in Council is further pleased, under the authority vested in him by Section 14 of the said act to appoint the Collector of the district to be the Officer of the Revenue Department who shall hear appeals

from any orders passed by the Forest Settlement Officer under Sections 11, 12 and 13 of the said Act.

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**Board of Revenue (Land Revenue) 14<sup>th</sup> January 1893, Forest No. 13**  
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His Excellency the Governor in Council is pleased to declare, under the provisions of Section 16 of the Madras Forest Act (V of 1882) that, from 30<sup>th</sup> March 1893 the area, the boundaries of which are set forth in the schedule appended to this notification shall be constituted a Reserved Forest.

(True Copy)

Sd/-  
Divisional Forest Officer  
Proddatur

**ATTESTED**

  
Divisional Forest Officer,  
Proddatur (WL) Division

Copy of

**DECLARATION OF CERTAIN AREAS IN CUDDAPAH DISTRICT FOR  
SRI LANKAMALLESWARA WILD LIFE SANCTUARY  
UNDER SECTION 26-A OF WILD LIFE (P) ACT, 1972.**

**(G.O.Ms.No.97, Environment, Forests, Science and Technology (For.III),  
17<sup>th</sup> July, 1998).**

In exercise of the powers conferred by sub-section (1) of Section 26-A of the Wild Life (protection) Act, 1972 (Central Act No.53 of 1972), the Government of Andhra Pradesh hereby declares the area specified in the schedule below as shown in the map kept in the O/o the Principal Chief Conservator of Forests, Andhra Pradesh, Hyderabad as a Wild Life Sanctuary which shall be called "**SRI LANKAMALLESWARA WILD LIFE SANCTUARY**".

2. This notification shall come into force with effect from the date of publication of notification in Andhra Pradesh Gazette.'

**THE SCHEDULE**

- |                                  |   |   |
|----------------------------------|---|---|
| 1. Name of the District          | : | Cuddapah                                      |
| 2. Name of the Mandal            | : | (1) Cuddapah<br>(2) Badvel<br>(3) Siddavatam  |
| 3. Name of the Forest Division : |   | (1) Cuddapah<br>(2) Proddatur                 |
| 4. Name of the Forest Ranges :   |   | (1) Siddavatam<br>(2) Badvel<br>(3) Proddatur |

5. Name of the Wild Life Division : Deputy Conservator of Forests,  
Sri Venkateswara National Park,  
Tirupathi.
6. Name of the Sanctuary : Sri Lankamalleswara Wildlife  
Sanctuary
7. Area of Sanctuary : 46442.82 Ha or 464.42 Sq. Kms

### AREA STATEMENT

Sl No	Name of the district	Name of the division	Name of the Range	Name of the Forest block	Area of the Forest Block (in ha)	Area included in the Sanctuary (in ha)
1	Cuddapah	Cuddapah	Siddavatham	Lankamalai R.F (part)	14963.37	14963.37
				Lankamalai extn. R.F (Part)	11429.38	11429.38
2	Cuddapah	Proddatur	Badvel	Lankamalai RF (Part)	6320.00	6320.00
				Lankamalai extn RF (part)	3466.00	3466.00
			Proddatur	Lankamalai RF and Lankamalai extn RF	9689.07	9689.07
				Chennumukkapalli RF	575.00	575.00
					<b>46442.82</b>	<b>46442.82</b>
				<b>Total</b>	<b>464.42 Sq.Kms</b>	

### BOUNDARY DESCRIPTION

The boundaries of the Sanctuary as delineated in the map kept in the office of the Principal Chief Conservator of Forests, A.P, Hyderabad are as follows.

**NORTH (A TO B)** :- The boundary of the sanctuary starts from station 'A'; which is marked on the map and which is a meeting point of the Reserve Forest line with the bifurcation point of Badvel metal road to Mydukur and Khajipeta (which is permanent feature from where the sanctuary boundary starts). The line then runs along the boundary line and incidentally all along with road to Badvel in the eastern direction till it meets the point 'B'.

**EAST (B TO C)** :- From point 'B' the sanctuary boundary runs all along the external boundary line of Lankamalai Extension Reserve Forest, in the southern direction till it meets points 'C' which is the crossing point of Lankamalai Extension Reserve Forest boundary line and the public works department road from Badvel to Siddavatam.

**SOUTH (C TO D)** :- From point 'C' the Sanctuary boundary run all along the external boundary line of Lankamalai Extension Reserve Forest in the south eastern, southern and western direction till it meets public works department road from Badvel to Siddavatam which is the point 'D' as shown in the map.

**WEST (D TO A)** :- From point 'D' the Sanctuary boundary runs all along the external boundary line of Lankamalai extension Reserve Forest in the north-western direction in a zig-zag manner till it meet point 'D' which is the south-western corner of Chennumukkapalli Reserve Forest (as shown in the map) then follows external boundary line Chennumukkapalli Reserve eastern and Lankamalla Reserve Forest in a north-western, north-eastern and northern direction in a zig-zag manner till it meets Point 'A'.

All the enclosures within the Reserve Forest and villages, private lands covered in the above specified limits shall stand included for the purpose of this notification. The Conservator of Forests, Kurnool who is authorized to perform the functions of the District Collector vide G. O. Ms. No. 39 EFS & T (For-III) Dept. Dated : 17-04-1997 has determined the existence, the Nature and the extent of the rights of persons in the Sri Lankamalleswara Wildlife Sanctuary vide his Proc. No. 10344 / 97 / M-5, Dt. 23-05-1998 as follows.

“The local communities are entitled to the rights and concession as admitted at the time of Settlement of Forest Blocks”.

ATTESTED

  
Divisional Forest Officer,  
Proddatur (WL) Division

**Notification of Machupalli Forest Block under Section 4 of  
AP Forest Act 1967**

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**G. O. Ms. No. 410, Food and Agriculture (Forest-III), 10<sup>th</sup> March 1970.**

**NOTIFICATION**

In exercise of the powers conferred by section 4 of the Andhra Pradesh Forest Act 1967 (Act 1 of 1967) the Governor of Andhra Pradesh hereby declares that it is proposed to constitute the land within the boundaries specified in the schedule below as a Reserved Forest under the said Act, and appoints the Forest Settlement Officer, Chittoor to be the Forest Settlement Officer in regard to the said land to consider the objections if any and to enquire into and determine the existence, nature and extent of any rights claimed or alleged to exist in favour of any person in or over any land comprised within such limits or to any forest produce of such land and to deal with the same as provided in Chapter-II of the said Act.

**SCHEDULE**

Name of the District	:	Cuddapah
Name of the Division	:	Proddatur
Name of the Taluk	:	Cuddapah
Name of the Range	:	Proddatur
Name of the Block proposed to be reserved.	:	Machupalli
Area of the block proposed to be Reserved	:	1085 acres or 439.24 hectares

**Boundaries**

**North** :- Starting from the trijunction stone of Nagasanipalli and Machupalli Villages of Cuddapah Taluk and Nandyalampeta of Proddatur Taluk and this trijunction on touches survey No. 111 of Nagasanipalli Village and 506/A of Nandyalampeta Village and the line runs generally in and eastern direction with the following magnetic bearings and distances to station No. 14.

Survey Station		Magnetic bearing in degrees	Distances in links
From	To		
(1)	(2)	(3)	(4)
1	2	61	656
2	3	101	765
3	4	102	1083

(1)	(2)	(3)	(4)
4	5	96	3113
5	6	92	667
6	7	85	1455
7	8	98	1421
8	9	91	1589
9	10	101	1306
10	11	120	1161
11	12	76	1958
12	13	115	1037
13	14	91	963

**East** :- Thence the boundary runs along the eastern boundary of Lankamalla Reserve Forest to Station No. 17 with the following magnetic bearings and distances.

Survey Station		Magnetic bearing in degrees	Distances in links
From	To		
(1)	(2)	(3)	(4)
14	15	172	4330
15	16	170	960
16	17	173	3628

**South** :- Thence the boundary runs along the said Lankamalla Reserve Forest to Station No. 26 with the following magnetic bearings and distances.

Survey Station		Magnetic bearing in degrees	Distances in links
From	To		
(1)	(2)	(3)	(4)
17	18	270	2713
18	19	269	1148
19	20	269	1319
20	21	268	1123
21	22	269	1096
22	23	270	841
23	24	310	578
24	25	274	1412
25	26	286	508

**West** :- Thence the boundary runs in generally north westerly direction with the following magnetic bearings and distances.

Survey Station		Magnetic bearing in degrees	Distances in links
From	To		
(1)	(2)	(3)	(4)
26	27	341	2504
27	28	293	1786
28	29	307	1658
29	30	32	289
30	31	306	815
31	32	286	628
32	33	314	436
33	34	50	376
34	35	354	646
35	36	291	327
36	37	351	437
37	38	21	690
38	39	267	776
39	40	279	176
40	41	279	517
41	42	309	898
42	1	321	991

**Remarks :-**

- A. There are no enclosures to be admitted within the block.  
 B. The following right of way is proposed to be admitted within the block.

**Road** :- Khajipet – Badvel Road is admitted for a width of one chain for favour of general public, cattle, cart and vehicles. It enters the block between stations 42 and 1 at a point 8 chains from station No. 42 generally for a distance of 13 chains and exists at Station No. 3.

**Sd/- GULAM AHMED.**

Deputy Secretary to Government.

**ATTESTED**

  
 Divisional Forest Officer,  
 Proddatur (WL) Division